

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3205
ANSWERED ON:11.02.2014
BASIC FACILITIES AT HISTORICAL MONUMENTS
Rawat Shri Ashok Kumar

Will the Minister of CULTURE be pleased to state:

(a) whether the Government proposes to provide basic facilities/amenities like drinking water, toilets, parking, approach roads etc. and guides to the tourists visiting the protected monuments, historical temples and world heritage sites in order to promote tourism;

(b) if so, the details thereof, monument-wise;

(c) whether the Government has taken any steps / proposes to take steps for beautification and provide the said facilities at pilgrim sites located in tribal dominated areas in the country including Nemisharanya and Dargah of Madarshah in Mishrikh Parliamentary Constituency in Uttar Pradesh; and

(d) if so, the details thereof, State/UT-wise?

Answer

MINISTER OF CULTURE SHRIMATI CHANDRESH KUMARI KATOCH

(a)to(d) Archaeological Survey of India is responsible for protection, conservation and maintenance of 3678 monuments, archaeological sites and remains declared as of national importance in the country.

Providing basic facilities/amenities (e.g. drinking water, toilet blocks, facilities for physically challenged, pathways, cultural notice boards/signage, vehicle parking, cloak rooms, etc.) to the tourists visiting centrally protected monuments, temples and world heritage sites are regular activities which the Archaeological Survey of India undertakes, as per needs and resources. Further, improvement and upgradation of these public amenities is a continuous process. Basic public facilities are available at all World Heritage Sites and ASI's ticketed monuments, as also at majority of those protected monuments that are visited by a large numbers of tourists.

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Nemisharanya and Dargah of Madarshah in Mishrikh (Uttar Pradesh) are not protected by the Archaeological Survey of India. However in case the State Government of Uttar Pradesh seeks the help/guidance of Archaeological Survey of India in this regard, ASI would take this responsibility.